MR. CHAIRMAN: You see, the main question is about the NRI proposal.

SHRI CHATURANAN MISHRA:
This is about committed loans...
(Interruptions)... Sir, you give me a hearing. If they are utilising the NRI loans or any other loans and if there are committed loans available with the Energy Ministry, I am only asking why they are not utilizing them. The Minister is correct when he says that he wants to appraise the situation. But my request is that, in that case, this question should be kept for the next day meant for the Ministry.

SHRI VISHVIIT P. SINGH: Sir, the main question relates to fresh NRI proposals and, therefore, this question does not arise out of it...(Interruptions)....

SHRI VIREN J. SHAH: Sir, this question relates to the Western power situation and it relates to it and it is relevant....(Interruptions)...

SHRI VISHVIIT P. SINGH: It does not relate to the NRI proposals.... (Interruptions)...

MR. CHAIRMAN: I would suggest that the honourable Member may ask a separate question about the unused loans, but not on this...(Interruptions)...

SHRI DIPEN GHOSH: Sir, it is true that the main question is about the NRI proposals. But for consideration of the NRI proposals, the funds already available and not utilized will have to be taken into account. So, his question is relevant.... (Interruptions)...

MR. CHAIRMAN: In that case, he must ask another question about the Power Min stry. This question does not relate to that. I am sorry, he has to ask another question on that subject itself.

SHRI CHATURANAN MISHRA:
You are free to decide it. (Interruptions)

MR. CHAIRMAN: Yes, Mr. Shiv Charan Singh.

ंश्री शिक्यरण सिंह : मान्यवर, क्या माननीय मन्त्री जी यह बताने की कृपा करेंगे कि राजस्थान की जी विद्युत योजनावें आपके विचाराधीन थीं उनलें से इस वर्ष शीन कीन सी योजनाओं पर कार्य शरू करवा वेंगे ?

MR. CHAIRMAN: I am sorry, this also outside the main question. Too many supplementaries are outside the main question. Therefore, I go to the next question. Question No. 122.

Export of Cotton

*122. SHRI SARADA MOHANTY†:

SHRI SOM PAL: Will the Minister of TEXTILES be pleased to refer to the answer to Unstarred Question 3552 given in the Rajya Sabha on the 23rd March, 1993 and state:

- (a) what quantity of cotton has been released to be exported so far during the current crop season;
- (b) the date when this release was announced and what are the names of the agencies that have been designated to handle these;
- (c) whether Government propose to release further quantities of cotton for export and;
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (Shri G. Venkat Swamy): (a) to (d) A statement is lad on the Table of the House.

STATEMENT

(a) During the cotton season 1992-93, Government has released a quantity of 14,955 lakh bales of cotton for export.

†The question was actually asked on the floor of the House by Shri Sarada Mohanty. (b) This quote of 14,955 lakh bales was announced on 7 different dates from 21-9-92 to 6-2-93. Except for 1,25 lakh bales of Bengal Deshi veriety and yellow pickings which were open to all exporters, the remaining quantities were released in favour of institutions like Cotton Corporation of India, various States Co-operative Marketing Federations and the National Agriculture Co-operative Marketing Federation.

(c) and (d) While releasing the cotton for export, Government keeps in mind the factors like stablisation of prices in the domestic market, provis on of remunerative prices to cotton growers and need to maintain India's presence in the international market as a stable supplier of cotton. Government also tries to strike a careful balance between the interests of the cotton farmers on the one hand and the handleem weavers and the textile industry on the other. The Government keeps a close watch on the general cotton situation, and the movements of market prices of cotton and cotton varn to determine the need, quantum and timing of reseases of cotton for exports.

SHRI SARADA MOHANTY: Sir, I would like to know from the honourable Minister whether it is a fact that prices of cotton, particularly of long-staple cotton, are falling steeply and that cotton has been selling prices at varying Rs. 850|- to Rs. 950|- per quintal as against a price of Rs. 1450|- during priveous year. There is an apprehension that because of the falling prices, a large area under cotton is being shifted to the other crops thereby leading to a reduction in the cotton-growing area and also in the production of cotion in the coming season.

I would like to know from the honourable Minister what the reasons are for such a steep fall in the prices of cotton and what steps are being taken by the Government to see that the farmers do not switch over to other crops from cotton.

भो जी, वेंसट स्वासी: सभापति जी, यह कहना उचित नहीं है । श्रानरेखल मेंबर को मै इन्फर्पेशन देना चाहता ह कि काटन opening balance in 1992-93 was 32.78 lakh bales. The production is 122 to 124 lakh bales. The total 156,782 lakh is bales. The mill consumption is 105 lakh bales and non-mill consumption is 8 lakh bales. Export is 14.955 lakh bales. The 127.955 lakh bales. closing stock is 26.825 lakh bales. I am giving this information to vou. monthly mill consumption....

SHRI SOM PAL: Sir, this is not the information that he was wanting. He just wanted to know whether the prices have fallen and what the reasons are. There is an apprehension that acreage will be shifted. What are you going to do in that regard?

श्री जी. वेंकट स्वामी : मैं ग्राप्से कहूंगा कि जो ग्रापने कहा कि प्राइस गिरे हैं, वे गिरे नहीं हैं। जो सपोर्ट प्राइस है वह उससे ज्यादा है। सपोर्ट प्राइस का ग्रगर श्राप टोटल पूछें तो मैं टोटल भी दे सकता हूं।

SHRI SOM PAL : सभापति जी....

MR. CHAIRMAN: Your time will come. Please do sit down. Your time for the supplementary will come. Then you can ask. You are the next man.

ैं थीं ेु जो. चेंकट स्वासीः सर, जो सपोर्ट प्राइस जे-34 जो 50.35 प्रबोव है, यू-797 की प्राइस है 32.60 प्रतिज्ञत से ऊपर सपोर्ट प्राइस है जौर लांग स्टेपल-114, एम. धी -27.32 परसेन्ट है और एम. सी एच-5 27.32 है, डी. सी: एस 32, कर्नाटक 67.35 परसेन्ट प्रवोव, सपोर्ट प्राइस चल रही है। ग्रगर क्वेष्चन का सही जवाब चाहते हैं तो यह है।

MR. CHAIRMAN: Second supplementary.

SHRI SARADA MOHANTY: Sir, he has not given proper answer to my earlier

question. My second supplementary wheather it is a fact that last year there was a steep hike in the yarn price and the reason given by the yarn producing mills was the high price of cotton. This year, the cotton price has been coming dawn very heavily but the yarn price has not been reduced. As such the handloom industry is facing a serious crisis on that account. What are the reasons for this phenomenon? What steps are the Government taking to get the yarn price reduced and making it available to the handloom weavers at a reasonable price ?

श्री की. वेंकट स्वामी: संगापति जी, यही कारण[े]हैं कि हम इधर बैलेंस करते हैं काटन प्राइस की तॉकि वीवर्स की भी नुकसान न हो और हैंडलुम वीवसं के ऊपर प्राइस इन्क्रीज श्राफ यार्ग का भार न पड़े । इसलिए इसको वैलेंस करने के लिए सपोर्ट प्राइस हम ग्रोवर्स को 50 से 60 परसेंट देते हैं । इस प्रकार 40 परसेंट एवरेज काटन प्राइस में इनका मार्केट में चल रहा है। मझे मालम है कि ग्रानरेबल मेंबर पूछने वाले हैं कि स्राप एक्सपोर्ट क्यों नहीं करते हैं तो मैंने उसका भी जवाब तैयार कर रखा है। ऋगर वे पूछें तो मैं जरूर वृंगा। यह गवर्नमेंट की पालिसी है कि काटन ग्रोवर्स को प्राइस माकूल मिले, सपोर्ट प्राइस ज्यादा मिले औ हैंडलूम वीवर्स और मिल याने के ज्यादा दाम न बढ़े ताकि उसका बैलेंस मेंटेन हो।

ं श्र्वी सोमपाल : समापति जी, भैने बिल्कुल ^{क्}रींघा संवाल यह किया था कि कितनी कितनी मात्रा कपास निर्यात के लिए सरकार ने अवसक्त की है और किन किन तिथियों में की है। मैंने यह इसलिए पूछा था कि मेरे पास एग्रीकल्चर कमेटी की दसवीं रिपोर्ट है और इसमें कमेटी ने यह कहा है कि यह जितनी भी मान्ना निर्यात सके लिए अवम्बत की जाती है, यह प्रायः फसल आने के काफी बाद की जाती है और किसान उससे ही पहले सस्ते दामीं पर बेच देते हैं और जब यह निर्यात के लिए अवमुक्त की जाती है, रिलीज की जाती हैं तब तक वह सारा स्टाक व्यापारियों के पास पहुंच जाता है और जा भी कीमत बढ़ती है, उसका लाभ **व्यापा**रियों को पहंचता _{्रि}ता ्में सीधा यह पूछना कहिता हूं, अपने अह ्रकोः बताविया विक 21 सितम्बर से 6 फरवरी सक i 7 बार प्रापने निर्यात के लिए कपास रिलीज की पर कितनी कितनी माला में, किस किस तारीख में की ? इस संबंध में कृषि समिति की स्पिर्ट ग्रापके घ्यान में आई या नहीं और उस पर आपकी क्या प्रतिकिया है ? क्या स्नाप उसकी रिकमेंडेशंस की. सस्त्रतियों को मानेंगे या नहीं मानेंगे, यह मैं जानना चाहता हं।

श्री जी. वैंकट स्वामी : सभापति जी, उसकी मान कर ही हमने सपोर्ट प्राइस इन्क्रीज भी किया है और उसके ऊपर यह परसेंटेज चल रहा है। (ध्यवधान) 🗸

जी सोमवाल : में सिर्फ तिथियां और मावाएं जानना चाहता हूं कि किन किन डेटस को ब्रापने कितनी कितनी क्वांटिटीज जारी की ? यह मेरे ओरिजिनल व्वेश्चन में है, जिसका आपने उत्तर नहीं दिया। मैं सिर्फ इतना जानना चाहता हूं और कुछ नहीं जानना चाहता है।

श्री जी. वेंकट स्वामी: मैंने श्रापको जवाब दिया है।

श्री सोभपात: नहीं दिया है। यह उत्तर है, सभापति महोदय, (व्यवधान)

MR. CHAIRMAN: He wants specific dates.

SHRI SOM PAL : This is my original question and he has not answered.

-आपने जानबुझ कर किया_ेहै ।

श्री जी. बॅकट स्वामी: जानबुझ कर करने काक्या है इसमें । यह एक न्वोज है (व्यवधान)

धी सोमपाल : क्योंकि आप व्यापारियों की मदद करना चाहते है ।

श्री जी. वेंकट स्वामी : काटन के प्राइस की बेलेंस करना है (ब्यवधान) अगर आप मेरा स्पेस-फिक जवाब चाहते हैं तो आगरेबल मैम्बर मझे टाइम दें। मैं ग्रापकी स्पेसेफिक जबाब देसकता हूं। मैंने कहा कि देश के अन्दर जितनो काटन को हमारी जरूरा है, उसकी रख कर हमने काटन के प्राइस को इनकज करने के लिए, जब प्रोइसेज मिर दहे थे, उस बनत एनसपोर्ट के लिए ज़मने 15 लाख बेल्ज जिल्ले साल एक्सपोर्ट किया । जो

को सोकसलः जीः नहीं मैं सिर्फः यह चाहता हूं:----

How much quantity of cotton have you released for exports and on what dates? That is all. There is nothing else. All the information that you have given now is already with me. I do not need that. I only want to know the exact dates and the quantity which you have released for export this year. Mr. Chairman, I need your protection. They have become habitual of giving evasive replies and distorting facts.

MR. CHAIRMAN: The Minister has actually got this information. Have you got it?

SHRIAG: VENKAT SWAMY: I will give you the information.

On 21-9-92—2 lakh bales to Maharashtra Federation.

On-10-10-92—5.25 lakh bales to Cotton Corporation of India.

On 14-10-92—0.27 lakh bales to Nepal, through Cotton Corporation of India.

On 27-14-92-2.35 lakh bales :

50,000 bales to Maharashtra Federation;

30,000 bales to Gujanat: Federation; 15,000 beles to Anders: Pederation;

5,000 bales to A.P. Girijan. Federation;

29,090 bales to Punjab Rederation;

15,000 bales to Rajasthan. Federation;

15,000 bales, to Kassetake: Federation;

10,000 bales to Tamil' Nadu Federation;

10,000 bales to M. P. Federation;

15,000£ bales: to: Haryena. Federation;

18.000 bales to NAFED

On 4-1-1993—40,000 bales to Matter rashtra Federation.

On 6-2-1993—5 lakh bales, as under:
3 lakh bales to Cotton
Corporation of India;

80,000 bales to Maharashtra Federation;

40,000 bales to Gujarat Federation;

25,000 bales to Andhra Pradesh.

A.P. Girijan Corporation—5,000 bales; Punjab Federation—10,000 bales; Haryana Federation—7,500 bales; Rajasthan Federation—7,500 bales, NAFED—15,000 bales; Madhya Pradesh Federation—5,000 bales; Madhya Fradesh Export Corporation—5,000 bales.

SHRI SOMAPPA R. BOMMAI: Sir, the hon. M nister has been making a strenuous effort to convince the House and the people that he is balancing, to protect the interests of the growers and the weavers. But actually, both the growers and the weavers are exploited. As has already been pointed out by hon. Members, costion prices have come down: Practically, there are no purchasers in the

market. In this connection, I would like to bring to the notice of the hon. Minister that in Kamaraka, the Cotton Corporation of India has not purchased a single bale. For the last one year, no payments have been made to the farmers. Though cotton was purchased by the State federations and other federations, no payment has been made to the farmers. As I said, the prices have come down. The weavers are also not getting the yarn at reasonably lower rates, in proportion to the fall in the price of cotton. When this is the position, how are you balancing their interests? Practically, the weaver is hit. The grower is also not getting a proper price. Therefore, how are you going to protect the interests of both the growers and the weavers ?

SHRI MENTAY PADAMANABHAM: How are you going to balance this imbalance ?

श्री जी, बेंकटस्वामी : सभापति जी, मैं कर्नाटक भी गया है। स्नानरेवल मेम्बर ने जो सवाल किया है, काटन कारपोरेश्वन आफ इंडिया परचेस नहीं कर रही है, यह इन्कारमेशन मुझे मिली । इमीडियेटली मैंने भेज दी है । मगर श्रानरेबल मेम्बर को मैं इन्फारमेशन दे रहा है कि ग्रब ग्रोग्रर्स के हाथ में काटन नहीं रहा, ट्रेडर्स के हाय में है। ग्रब ट्रेडमं को फायदा करना है तो काटन कारपोरेशन जरूर खरीदेगा । यब इस वक्त काटन वहां जितना भी है खरीदने का, मैंने उनको कहा है। वह ग्रमल में ग्रा रहा है। वेट के वैलेंस के बारे में ग्रानरेबल मेम्बर ने कहा है। प्रेंक्टिकल बात में भापके सामने हाउस के सामने रख रहा हं। जो चल रहा है जो परसेटेज, जिस तरह से भी, हर एक स्टेट में जो परसेंटेज है, सपोर्ट प्राइस से ज्यादा उसकी इन्फारमेशन मैं ग्रापके सामने दी है।

SHRI SOMAPPA R. BOMMAI: The farmers have been brought to this kind of a situation because nobody is purchasing. agents pay the amount The commission and get the cotton. I would like to point out that it is all because of your following a wrong policy. (Interruptions)

MR. CHAIRMAN: I find that there is a Calling-Attention Motion coming up immediately after Question Hour. Therefore. I would like to pass on to Question No. 124.

to Ouestions

SHRI SURESH KALMADI: Sir, what about my question-Question No. 123 ?

MR. CHAIRMAN: Question No. 123 has been transferred to another Ministry.

SHRI SURESH KALMADI: My question is about airlines. How has it been transferred to House ? I would like to know why the Ministry is so soft on toreign airlines. (Interruptions) the question is about airlines. The qestion is about their being so soft towards foreign airlines.

MR. CHAIRMAN: I have to look into it. It has been transferred to 12th May.

SHRI SURESH KALMADI: Sir, last time, a question on civil aviation was transferred to the Ministry of Surface Transport. Now, this question has been transferred to Home.

MR. CHAIRMAN: Quest on No. 124. (Interruptions)

SHRI PRAGADA KOTAIAH : Sir. kindly give me an opportunity to ask a question on cotton. (Interruptions)

MR. CHAIRMAN: You will get ample opportunities when the Calling-Attention Motion is taken up.

SHRI ŞURESH KALMADI : would like to know why my question is not being taken up. (Interruptions)

SHRI PRAGADA KOTAIAH : Chairman, Sir, before you pass on to the next question, I request you to give me an opportunity to put a supplementary on this cotton affair.

MR. CHAIRMAN: All right. I will allow you a supplementary. I will go to the next question after that. Please ask your question.

SHRI AJIT P. K. JOGI: Sir, he is the Agriculture, Commerce and Textile have champion of their interests.

been asked to sit together and decide

SHRI SURESH KALMADI : Sir, you have gone back to the earlier question now.

SHRI FRAGADA KOTAIAH : Sir. presently there are pleas for export of cotton from certain quarters. Cotton crops arrive in September and October. We are now in May. The cotton grower never keeps cotton for such a long time. If at all there are cotton stocks, these are with the exporters and traders. The export of cotton at this stage helps the exporter, not the cotton growers. Already, the cotton yarn prices have gone up during the last 10 days by Rs. 20 to Rs. 35 per bundle of 10 lbs. of counts ranging from 405 to 805. This is hitting hard the handloom industry. Therefore, is there any proposal to permit export of cotton at this stage?

On March 17 the Supreme Court have decided that all the mills should produce hank yarn to the extent of 50 per cent of their marketable output. What act on has been taken to implement the order of the Supreme Court.

श्रो जी. वेंकटस्वामी : सभापति जी, सुप्रीम कोर्ट के धार्डर को पूरी तरह से इंग्लिमेंट किया जाएगा । धानरेबल मेम्बर यह पूछ रहे हैं कि एक्सपोर्ट के लिए और काटन किया जा रहा है या नहीं किया जा रहा है । ध्रव तक तो हमाने सामने कोई ऐसा प्रोपोजल नहीं है । ध्रगर काटन का स्टाक ज्यादा हो गया, काटन ग्रोजर्ज का डिमांड ज्यादा ध्राया, तो सोचा जाएगा ।

श्री विठ्ठलराम मोतीराम पटेल : काटन ग्रोग्रर्ज ने शुरू में कहा था कि कम से कम बीस लाख एक्सपोर्ट करिए, तो किसान को वहुत ज्यादा मिल सकेगा। ग्रापने कुछ नहीं किया। एग्रीकल्बर सिनिस्टी ने भी · · · (व्यवधान)

MR. CHAIRMAN: Now, please allow the questioner to ask.

SHRI PRAGADA KOTAIAH 1 would like to know whether the Secretaries of 1096 RSS/94—2

Agriculture, Commerce and Textile have been asked to sit together and decide about the export of cotton. I want a specific answer to this.

श्री जी. वेंकटस्वामी: सभापित जी, ग्रब ग्राप ही फैसला कीजिए, इधर से बोल रहे हैं कि ज्यादा काटन एक्सपोर्ट करो और उधर से श्री प्रागदा कोटैया कह रहे हैं कि न करो।

हन दोनों के बीच में सोच कर गवनमेंट डिसोजन लेगी कि क्या करना चाहिए । गवनमेंट इसको बैलेंस करने के लिए सोचेगी ।

SHRI SOM PAL: The only difference is in the timing of export, not of export only.

WELCOME TO PARLIAMENTARY DE-LEGATION FROM NEPAL

MR. CHAIRMAN: Hon'ble Members, I have an announcement to make.

We have with us, seated in the Special Box, members of a parliamentary delegation from Nepal, currently on a visit to out country under the distinguished leadership of His Excellency Mr. Daman Nath Dhungana, Speaker of the House of Representatives of Nepal.

On behalf of the Members of the House and on my own behalf, I pleaure in extending a hearty welcome to the leader and other members of the delegation and wish our distinguished guests an enjoyable and fruitful stay in country. We hope that during their stay here they would be able to see and learn more about our parliamentary system. our country and our people, and their visit to this country will further strengthen the friendly bonds that exist between India and Nepal. Through them we convey our greetings and best wishes to His Majesty the King, the Members of the Parliament and the friendly people of Nepal.

*123. [Transferred to 12th May, 1993]